

**31.08.2020**

**Matter is taken up through Video Conferencing (Cisco Webex), hosted by the undersigned.**

Present (on screen): Shri Parmod Singh, Ld. PP for CBI.

Accused Mukesh Kumar is present on bail.

Shri Raj Kamal Arya Ld. counsel for accused Mukesh Kumar and as proxy counsel for accused Shyam Sunder.

**Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.**

Learned Presiding Officer is busy in attending Online 40 Hours Mediation Training Programme organized by the Mediation & Conciliation Project Committee (MCPC) of Hon'ble Supreme Court of India from 31.08.2020 to 03.09.2020 and 05.09.2020 to 08.09.2020.

As per directions, put up the matter for purpose already fixed on **21.09.2020.**

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.

(Reader)  
In the Court of Sh. Harish Kumar  
Special Judge (PC Act) CBI-20,  
Rouse Avenue District Court,  
New Delhi/31.08.2020



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**Matter is taken up through Video Conferencing (Cisco Webex), hosted by the undersigned.**

Present (on screen): Shri Parmod Singh, Ld. PP for CBI.

HIO SI Umesh Kaushik.

Accused persons Neeraj Kumar (A-1), Ramesh Chandra (A-3), Upma Chandra (A-5) and Seema Manga (A6) are present on bail.

Accused Ajay Chandra (A-4) produced in JC from Tihar.

Sh. Sandeep Sharma, Ld. Counsel for A-1 Neeraj Kumar.

Ms. Vaibhavi Sharma, Ld. Counsel for A-2 Neeraj Walia.

Sh. Bhavook Chauhan, Ld. Counsel for A-6 Seema Manga.

Sh. Vishal Gosain and Ms. Maulshree Pathak, Ld. counsels for A-3 Ramesh Chandra, A-4 Ajay Chandra and A-5 Upma Chandra.

Sh. Vaibhav Tomar, Ld. Counsel for A-7 M/s Unitech Ltd.

**Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.**

Learned Presiding Officer is busy in attending Online 40 Hours Mediation Training Programme organized by the Mediation & Conciliation Project Committee (MCPC) of Hon'ble Supreme Court of India from 31.08.2020 to 03.09.2020 and 05.09.2020 to 08.09.2020.

As per directions, put up the matter for purpose already fixed on **10.09.2020.**

Screen signed copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court. The signed copy of order shall be placed on record as and when physical hearing of the Court resumes.

(Reader)  
In the Court of Sh. Harish Kumar  
Special Judge (PC Act) CBI-20,  
Rouse Avenue District Court,  
New Delhi/31.08.2020

